

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4003  
TO BE ANSWERED ON 10<sup>TH</sup> AUGUST, 2018**

**ORGAN DONATION POLICY**

**4003. SHRIMATI JAYSHREEBEN PATEL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details regarding the organ donation policy being implemented in the country;
- (b) the total demand and supply of human organs in the country, State/UTwise; and
- (c) the total number of paraplegia institutes in the country for the manufacture of artificial limbs and the number of medical colleges under these institutes running courses in orthotics and prosthetics?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SMT. ANUPRIYA PATEL)**

(a): The Government of India has enacted Transplantation of Human Organs and Tissues Act, 1994 (as amended in 2011) and made rules thereunder for regulation of removal, storage and transplantation of human organs and tissues for therapeutic purposes. Further, the following guidelines/regulations have been issued in recent past for facilitating organ donation and transplantation in the country:

- Allocation Criteria for major organs and tissues Kidney, Heart, Liver, Lung, Heart-Lung and Cornea Transplant (Guidelines) has been formulated in 2016.
- Standard Operating Procedures (SOPs)/protocols for management of brain stem dead donors and retrieval of different Organs.

These are available in public domain on the website of National Organ and Tissue Transplant Organization (NOTTO) i.e [www.notto.nic.in](http://www.notto.nic.in).

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(b): The estimated need for major human organs viz. kidney, heart and liver donations and the number of organ transplants done is as under:

Organs	Need for transplants of new cases of organ failure every year	Estimated No. of Organ Transplants done per year (2017 Estimates)
Kidney	2,00,000	8000-10000
Liver	30,000	1800-2000
Heart	50,000	339

(c): Artificial Limbs Manufacturing Corporation of India (ALIMCO) is a Central Public Section Enterprise (CPSE) under the administrative control of the Ministry of Social Justice and Empowerment, Government of India. It manufactures prosthetics for distribution amongst persons with disabilities free of cost according to need of the beneficiaries under Assistance to Disabled Persons for purchase/fitting of Aids and Appliances (ADIP) scheme of Government of India.

As informed by Rehabilitation Council of India, the Council gives approval to the institutions for running courses in the area of Prosthetics and Orthotics in the country. There are 19 institutes approved by the council which are running Master/Bachelor/Diploma courses in Prosthetics and Orthotics.

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